

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 63, 143, 158, 77, 55, 194 of 2013 & 259 of 2012

Dated : 4th April, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Justice Surendra Kumar, Judicial Member**

Appeal No. 63 of 2013

Tata Power Delhi Distribution Ltd. ... Appellant (s)

Versus

NHPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

**Counsel for the Respondent(s) : Mr. Dushyant Manocha &
Mr. Paresh B. Lal for R-6
Mr. Sachin Datta &
Mr. Vikram Aidtya Narayan
for R.1/NHPC
Mr. Manish Singhvi &
Mr. D.K. Devesh for R-7**

Appeal No. 143 of 2013

BSES Yamuna Power Ltd. ... Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Dushyant Manocha &
Mr. Paresh B. Lal**

**Counsel for the Respondent(s) : Mr. Sachin Datta &
Mr. Vikram Aidtya Narayan
for R.2 /NHPC
Mr. Alok Shankar TPDCL**

Appeal No. 158 of 2013

BSES Yamuna Power Ltd. ... Appellant (s)

Versus

C.E.R.C. & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Aashish Gupta
Mr. Dushyant Manocha
Mr. Paresh Lal**

**Counsel for the Respondent(s) : Mr. Sachin Datta &
Mr. Vikram Aidtya Narayan
for R.2/NHPC
Mr. Alok Shankar TPDCL**

**Appeal No. 77 of 2013 &
I.A. Nos. 124 & 125 of 2013**

Tata Power Delhi Distribution Ltd. ... Appellant (s)

Versus

NTPC Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Alok Shankar

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal for R.1
Mr. Pradeep Misra &
Mr. Suraj Singh for R.15
Mr. Manish Singhvi &
Mr. D.K. Devesh for JVVNL
Mr. S. Vallinayagam for R-7
Mr. R.B. Sharma for R-4,5 & 12**

**Appeal No. 259 of 2012 &
I.A. Nos. 415 of 2012 & 98 of 2013**

Punjab State Power Corporation Ltd. ... Appellant (s)

Versus

NTPC & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Pradeep Misra &
Mr. Suraj Singh**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran &
Ms. Poorva Saigal for R-1
Mr. Alok Shankar-TPDDL
Mr. S. Vallinayagam
Mr. R.B. Sharma for R-7**

**Appeal No. 55 of 2013 &
I.A. No.84 of 2013**

BSES Yamuna Power Ltd. ... Appellant (s)

Versus

C.E.R.C. & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Dushyant Manocha
Mr. Paresh Lal**

**Counsel for the Respondent(s): Mr. R.B. Sharma for R.5
Mr. M.G. Ramachandran
Mr. Pradeep Misra
& Mr. Suraj Singh for R.3
Mr. Alok Sankar for TPDCL**

**Appeal No. 194 of 2013 &
I.A. Nos. 268 & 269 of 2013**

BSES Yamuna Power Ltd. ... Appellant (s)

Versus

C.E.R.C & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Aashish Gupta
Mr. Dushyant Manocha
Mr. Paresh Lal**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal for R.2
Mr. Pradeep Misra for R.9
Mr. Alok Sankar for TPDCL
Mr. S. Vallinayagam
for TANGEDCO**

ORDER

We have heard learned counsel for the appellants in Appeal Nos. 63 of 2013 & 77 of 2013. We have also heard Sh. R.B. Sharma, learned counsel for the respondent in A. Nos. 55 of 2013, 259 of 2012 & 77 of 2013.

Post the matter for further hearing on **21st April, 2014.**

In the meantime, the parties are directed to file their respective written submissions after serving copy of the same on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt